

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : GWALIOR

Civil Contempt Petition No.202/00008/2019
(in OA 202/00840/2014)

Gwalior, this Wednesday, the 15th day of May, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Ku. Pratibha Sen, D/o Shri Girdhari Lal Sen, aged 33 years, Occupation Unemployed, R/o 3/745, Gouritnyam, Near Durga Mandir, Durga Colony, Guna District Guna M.P. 473001.
2. Ku. Priyanka Yadav, D/o Shri Suresh Chandra Yadav, aged 31 years, Occupation – Unemployed, R/o Plot No.29, Gayatri Bihar Colony, Behind of Bhadoriya Chakki, Pinto Park, Morar, Gwalior District Gwalior M.P. 474005

-Petitioners

(By Advocate – **Shri Nirmal Sharma**)

V e r s u s

1. Shri Santosh Kumar Mall, Commissioner, Kendriya Vidyalaya Sangathan, 18, Institution Area, Shaheed Jeet Singh Marg, New Delhi 110016.
2. Shri Saurabh Jain, Additional Commissioner, Kendriya Vidyalaya Sangathan, 18, Institution Area, Shaheed Jeet Singh Marg, New Delhi 110016

-Respondents

(By Advocate –**Shri Rajneesh Sharma**)

O R D E R (O R A L)

By Navin Tandon, AM.-

Learned counsel for the respondents/contemnors submits that the orders of this Tribunal in Original Application No.202/00840/2014 have been complied with.

2. Learned counsel for the petitioner confirms that orders of this Tribunal have been duly complied with.
3. Accordingly, CCP is dismissed. The respondents are discharged from the notice of contempt.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member